

(b) Applicants provided with Telephone

Connectios year-wise are as under:-

<i>Name of Distt.</i>	<i>During 1990-91</i>	<i>During 1991-92</i>	<i>During 1.4.92 to 30.6.92</i>
Bhubneswar (Puri Distt.)	3626	2864	431
Cuttack	1729	2477	427
Mayurbhanj	279	423	69
Balasore	390	660	152

(c) Most of the waiting list as on 30.6.1992 is likely to be cleared by 1993-94.

[*Translation*]

Japanese Assistance to Indian Iron and Steel Company

674. SHRI RAJESH KUMAR:
SHRIMATISHEELAGAUTAM:

Will the Minister of STEEL be pleased to state:

(a) whether Japan has agreed to renovate the Indian Iron and Steel Company;

(b) if so, the details thereof; and

(c) whether such type of assistance from Japan is likely to be utilised for other projects also?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL SHRI SONTOSH MOHAN DEV): (a) and (b). A Japanese Company indicated their interest in participating in financing the IISCO's Burnpur Steel Works modernisation project. In view of inadequate availability of pain funds, the

possibilities of private participation in IISCO are being explored by the Government. Whether we can avail of the Japanese resources would depend on the results of the ongoing exploration.

(c) There is no specific proposal, at present, to utilise Japanese assistance of the type offered for any other steel sector projects.

**Unauthorised Electric Connections
In Delhi**

675. SHRI PANKAJ CHOWDHRY: Will the Minister of POWER be pleased to state:

(a) whether unauthorised electricity connections in Delhi is increasing rapidly;

(b) if so, the details of the unauthorised connections detected during the last one year;

(c) the loss caused to DESU as a result thereof; and

(d) the steps taken by the Government to check such malpractices?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (d). During the raids conducted by DESU from time to time, number of unauthorised electric connections have been detected. During the year 1991-92, DESU carried 46004 checkings and detected 30108 cases of theft/misuse of electricity. It is not possible to quantify the loss on account of theft of power as commercial losses due to theft of power cannot be segregated from the total transmission and distribution losses. DESU has intensified its drive against theft of energy. It has also been made a cognizable offence under the Indian Electricity Act, 1910.

Doordarshan Transmission Range in Ujjain, M.P.

676. SHRI SATYANARAYAN JATIYA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Doordarshan transmission facility in Ujjain in Madhya Pradesh is inadequate;

(b) the steps taken to improve Doordarshan transmission by altering the transmission system of Indore TV relay centre;

(c) the extent of Doordarshan coverage available in Ujjain, Shajapur, Dewas, Ratlam and Mandasaur districts in madhya Pradesh and the steps being taken to extend the coverage to the remaining areas; and

(d) the places where Doordarshan studio and other facilities are available?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Substantial parts of Ujjain district including its district headquarter town are covered by

the high power TV transmitter at Indore and the low power TV transmitter at Nagda.

(b) There is no proposal to augment the capacity of the high power TV transmitter at Indore.

(c) An estimated 62% area of the districts of Ujjain, Shajapur, Dewas, Ratlam and Mandasaur is covered under the existing TV network in Ujjain Division. TV service in Ratlam and Mandasaur districts is expected to improve on the commissioning of the low power TV transmitter at Jaora (Ratlam) and a very low power TV transmitter at Kukadeshwar (Mandasaur). Further expansion of TV coverage in Ujjain division would depend upon availability of resources for the purpose and inter-se priorities.

(d) A full fledged TV studio Centre at Bhopal and a Programme Generation Facility (PGF) Centre at Raipur are technically ready awaiting commissioning. 54 TV transmitters of varying power ratings are at present functioning at various places in Madhya Pradesh.

Kutir Jyoti Yojana in Maharashtra

677. SHRIVILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of POWER be pleased to state:

(a) the districts in Maharashtra where Kutir Jyoti Yojana has been implemented; and

(b) the districts where this scheme is proposed to be implemented in future?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) As reported by Maharashtra State Electricity Board, the Kutir Jyoti Programme was implemented in all the districts of the